- (3) F. No. N-10/12/2001-PPC dated 31st May, 2002, publishing the Prasar Bharati (Broadcasting Corporation of India) Cameraman Grade-II Post Service Regulations, 2002. [Placed in Library. *See* No. L.T. 5964/02]
- II. A copy (in English and Hindi) of the Ministry of Information and Broadcasting Notification No. N. 10/9/2001-PPC dated 11th March, 2002, publishing the Prasar Bharati (Broadcasting Corporation of India) (Junior Group 'D' Posts) Service Regulations, 2002, under section 34 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990. [Placed in Library. See No. L.T. 5816/02]
 - I. Report and Accounts (2000-01) of the Rehabilitation Industries Corporation Limited, Kolkata and related papers
 - II. Report and Accounts (2000-01) of the Cement Corporation of India Limited, New Delhi and related papers
 - III. Memoranda of Understanding (2002-03) between the Government of India and various Limited Companies under the Ministry of Heavy Industries and Public Enterprises

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABH BHAI RAMJIBHAI KATHIRIA): Madam, I lay on the Table: -

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:-
 - (a) Forty-second Annual Report and Accounts of the Rehabilitation Industries Corporation Limited, Kolkata, for the year 2000-2001, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T. 5861/02]
 - II. (a) Thirty-seventh Annual Report and Accounts of the Cement Corporation of India Limited, New Delhi, for the year 2000-2001, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Statement by Government accepting the above Report.
- (c) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 5965/02]
- III. A copy each (in English and Hindi) of the following papers:
 - (i) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and Andrew Yule and Company Limited for the year 2002-2003. [Placed in Library. See No. L.T. 5754/02]
 - (ii) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and the HMT Limited for the year 2002-2003. [Placed in Library. See No. L.T. 5899/02]
 - (iii) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and the Engineering Projects (India) Limited for the year 2002-2003. [Placed in Library. See No. L.T. 5900/02]

Report and Accounts (1978-79) of the National Handicapped Finance and Development Corporation, Faridabad and related papers

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI SATYABRATA MOOKHERJEE): Madam. I lay on the Table:

- I. A copy each (in English and Hindi) of the following papers, under subsection (1) of section 619A of the Companies Act, 1956:
 - (a) First Annual Report and Accounts of the National Handicapped Finance and Development Corporation, Faridabad, for the year 1997-98, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.